



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 03.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	Abdhesh K. Chaudhary	Abhishek Anand Mohak Sharma Sajal Jain-R1
2.	Comp. App. (AT) (Ins) No. 1242 of 2024 & I.A. No. 4457 of 2024 Part Heard	Yashasvi Yarns Ltd. Vs. Future Generali India Insurance Company Ltd.	Henna George	Abhishek Anand Karan Kohli
3.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	Kunal Vajani	Zoheb Hossain Vivek Gurnani Vivek Gaurav- R1
4.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana

By order of Hon'ble Chairperson
-Sd/-
Registrar